3499

The export of lac has been brought under a system of licensing and only those exporters who sell their goods at prices not less than those prescribed by the Indian Lac Exporters' Association are issued export licenses.

-MULTI-PURPOSE CO-OPERATIVE SOCIE-TIES IN THE TRIBAL AREAS

- 215. SHRI HARIHAR PATEL: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:
- (a) the State-wise number of multi-purpose co-operative societies existing present in tribal the areas:
- (b) whether Government have set up a team to evaluate the work undertaken by those societies: and
- (c) if so, whether the evaluation report has been submitted, and if not, when it is likely to be submitted?

THE DEPUTY MINISTER OF COM-MUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) The information is being collected and will be placed on the Table of the Sabha shortly.

- (b) No.
- (c) Does not arise.

ंबिल्ली में गोश्त की बुकानें

२२६. श्री नवाबसिंह चौहान : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) इस समय दिल्ली में गोइत की कितनी दुकानें हैं ;
- (ख) क्या इन दुकानों को कुछ विशेष क्षेत्रों में एक स्थान पर कर देने का कोई प्रस्ताव दिल्ली प्रशासन के सामने हैं: और
- (ग) यदि हां, तो वह प्रस्ताव क्या है श्रीर इस पर कब तक निर्णय हो जायेगा ?

†Transferred from the 10th September, 1959.

on the Table t[MEAT SHOPS IN DELHI

- 229. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HEALTH be pleased to
- (a) what is the present number of meat shops in Delhi;
- (b) whether there is any proposal with the Delhi Administration to confine these shops to one place in some particular localities; and
- (c) if so, what is the proposal, and by what time a decision will be taken thereon?!

स्वास्च्य मंत्री (श्री डी॰ पी॰ कर-मरकर): (क) से (ग) सूचना एकत्र की जा रही है स्रौर सभाकी मेज पर रख दी जायेगी ।

f[THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.]

12 Noon

PAPERS LAID ON THE TABLE

AMENDMENTS IN THE INDIAN TELEGRAPH **RULES, 1951**

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN) : Sir, I beg to lay on the Table, under subsection (5) of section 7 of the Indian Telegraph Act, 1885, a copy of the Ministry of Transport and Communications (Posts and Telegraphs) Notification G.S.R. No. 968, dated the 14th August, 1959, publishing further amendments in the Indian Telegraph Rules, 1951. [Placed in Library. See No. LT-1596/59.]

tt] English translation.